Ref No: IRDAI/HLT/CIR/MISC/131/6/202
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29th June, 2022

To

All Insurers (except ECGC, AIC)

## Re: Repealing of Old circulars

- 1. On a comprehensive review of various circulars and guidelines governing health insurance business issued by the Authority, in light of the regulatory framework already in force, the circulars / guidelines attached to this circular as 'Annexure A' stands repealed.
- 2. This has the approval of the competent Authority.

भवदीय.

डी.वी.एस. रमेश मुख्य महाप्रबंधक (स्वास्थ्य)

Encl: Annexure -'A'